

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 19th January, 2015
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani
JUDICIAL MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.14/2015.	Surrender K. Singal Vs. Resident Welfare Association, Block-A, Gujranwala Town & Ors.	Mr. Surrender K. Singal, Applicant in Person.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant. Ms. P. Batra Singh, Adv. For R -1. Mr. Balendu Sekhar, Adv. & Mr. Dinesh Jindal, LO, for R-2. Mr. Balendu Sekhar, Adv. For R-3. Mr. Rajkumar with S.L. Gundli Adv. For R-4. Mr. Rajiv Bansal, Mr. Kush Sharma and Mr. Anshul Pathak, Advs. For R-5. Mr. Vivek Sharma, S.I., for R-6.	
3.	Original Application No. 494/2014 & M.A No. 821/2014, M.A No.43/2015 & M.A No.44/2015.	Vijender Singh Vs. MoEF & Ors.	Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv. for Applicant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. and Mr. V.V. Vardhan, CGWA for R – 2. Mr. Rahul Khurana, Adv. for Mr. Anil Grover, Adv. AAG of Haryan for R-3. Ms. Anubha Agarwal, Adv. for R – 4. Mr. Vineet Malik, Adv for State of Haryana, R-5. Mr. Pinaki Misra, Sr. Adv. & Mr. Joy Basu, Sr. Adv. along with Mr. Tanmay Sinha, Adv. for R - 7	
FOR HEARING				
4.	Appeal No. 78/2014.	Gram Panchayat Salana Jeevan Singh Wala & Ors. Vs. Union of India & Ors.	Mr. A.R. Takkar with Mr. Ankur Sharma, Sugandha Nayak and Mr. Soumil Garg, Advs. For the Appellant. Ms. Panchajanya Batra Singh, Adv. (MoEF) for R-1. Mr. Vishwendra Varma, adv. For	

			R-2. Mr. B.V.Niren & Mr. V.V.Vardhan Advs. For R-3. Mr. Shubham Bhalla, Adv. For R-4. Mr. Raj Panjwani, Sr. Adv. & Ajay Bhargava Adv. For R-5.	
5.	Appeal No. 69/2014.	M/s Krishna Int. Udyog Vs. U.P. Pollution Control Board & Anr.	Mr. Avinash Lakahanpal, Adv. For the Appellant. Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1. Mr. Ishan Gaur, (as Local Commissioner)	
6.	Appeal No. 56/2014 & M.A.No.548/2014.	U.P.Pollution Control Board & Anr. Vs. M/s Balaji Int Ughyog	Mr. Daleep Kr. Dhyani & Mr. Pradeep Mishra, Advs. For the Appellant. Mr. Arvind Kumar Rai, Adv. For R-1 to 4.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in